

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/3740/2021**

This the 03rd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Anila Devi Age 45 years, W/o Suresh Kumar, R/o Village Khillani Kaillar, Tehsil Bhalla, District Doda.

.....Applicant

(Advocate:- Mr. Vinod Kotwal-**Not Present**)

**Versus**

1. State of Jammu and Kashmir, through Commissioner/Secretary Govt. Health Department Civil Secretariat, Srinagar.
2. Commissioner/Secretary Govt. General Administration Department, Civil Secretariat, Srinagar.
3. Director Health Services, Jammu.
4. Chief Medical Officer, Ramban.
5. Block Medical Officer, Batote.
6. Medical Superintendent Govt. Hospital Sarwal, Jammu.

.....Respondents

(Advocate: Mr. Sudesh Magotra, Deputy Advocate General)

**ORDE R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the link to the learned counsel for the applicant for joining video conference, he has not joined the conference today.

2. On the last date also i.e., 23.02.2021, nobody had joined video conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**